

(c) The availability of cooking gas in the country is anticipated to increase from around 1980-81 with the commissioning of:—

- (i) facilities for separation of LPG (Liquefied Petroleum Gas) from Bombay High Associated Gas;
- (ii) Mathura Refinery;
- (iii) secondary processing facilities at Koyali Refinery; and
- (iv) coke unit of Bongaigaon Refinery.

In the meantime, besides taking steps to increase production of LPG in the Refineries, Government have plans to import cooking gas to the extent possible to improve its availability.

The release of new gas connections on a large scale would be possible only after the completion of the above schemes.

(d) The overall question of allowing new connections is kept under constant review.

Stoppage of Production in Barauni Fertilizer Factory

792. SHRI SAMAR MUKHERJEE:
SHRI FAROOQ ABDULLAH:

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state:

(a) whether it is a fact that production has been stopped in the Barauni Fertilizer factory since 24th January, 1980;

(b) if so, the reason thereof;

(c) what steps have been taken by Government to resume production in the factory;

(d) total loss incurred due to the stoppage of production in the Barauni Fertiliser factory since 24th January, 1980; and

(e) reaction of Government ~~thereof~~?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) to (e). The Barauni Fertilizer factory was shut down on 24th January, 1980 due to stock out of naphtha resulting from the closure of the Barauni refinery on account of disturbances in Assam. The factory was restarted on 15th February, 1980, when some naphtha was supplied by the IOC from Haldia. The plant was again shut down on 5th March, 1980 on account of stock out of furnace oil. The plant remains closed since then. The production in the factory can be resumed as soon as the supply of naphtha and furnace oil is resumed. The estimated loss of production on account of the closure of this plant between 24th January, 1980 and 14th February, 1980 and 5th March, 1980 to 12th March, 1980 is 19500 tonnes of Urea.

Foodgrains allotted and employment generated under "Food for Work" Programme

793. SHRI SAMAR MUKHERJEE:
SHRI JYOTIRMOY BOSU:

Will the Minister of **RURAL RECONSTRUCTION** be pleased to state:

(a) State-wise Central foodgrains assistance sanctioned, disbursed and utilised in connection with the implementation of "Food for Work" Programme during 1978-79 and 1979-80;

(b) State-wise additional employment generated through implementation of this programme during the years 1978-79 and 1979-80;

(c) State-wise value and nature of durable assets created during the years 1978-79 and 1979-80;

(d) whether the programme for 1980-81 has been drawn up, State-wise; and

(e) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Statement-I indicating the quantities of foodgrains allocated, released and utilised under "Food for Work" Programme to the State Government/ Union Territories during the year 1978-79 is laid on the Table of the House. [Placed in Library. See No. LT-542/80.]

Statement-II containing information in respect of the year 1979-80, both for normal as well as special "Food for Work" Programme, is laid on the Table of the House. [Placed in Library. See No. LT-80.]

(b) Figures of additional employment generated through the "Food for Works" Programme, during the year 1978-79 and those in respect up to the year 1979-80, as reported up to date, are indicated Statement-III is laid on the Table of the House [Placed in Library. See No. LT/80.]

(c) Details regarding the physical assets created during the year 1978-79 are given in Statement-IV is laid on the Table of the House. [Placed in Library. See No. LT-180]. Available information in respect of the year 1979-80 is given in Statement V.

(d) & (e). The programme for the year 1980-81 is being drawn up and is yet to be finalised.

Meeting with Chief Ministers and Chief Secretaries regarding distribution of Petroleum Products

794. SHRI N. E. HORO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a meeting was convened by the Prime Minister to devise steps for equitable distribution of various petroleum products, particularly diesel and kerosene, with the Chief Ministers and Chief Secretaries; and

(b) if so, the details regarding the decisions taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

Supply of Diesel Oil to States

795. SHRI N. E. HORO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the details regarding the supply of diesel oil to the States after the new Government have taken charge; and

(b) whether the quantity of diesel oil has been increased and if so, the details thereof, month-wise and State-wise?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) The following are the details of sales of High Speed Diesel oil made in the different States and Union Territories (excluding sales to Defence and Railways) during the months of January and February 1980 and the allocations made for the month of March, 1980:—

Figures in Metric tonnes

January (Sales)	7.03 lakhs (Approximately)
February (Sales)	7.62 lakhs (Approximately)
March (Allocations)	7.97 lakhs (Approximately)

(b) Yes, Sir, for the month of March, 1980. The figures, Statewise of allocation of HSD for the month of March, 1980, are given in the enclosed Statement.

Statement

Details of High Speed Diesel Oil Allocations made to States/Union Territories for the Month of March, 1980

States/ Union Territories	Figures in Metric Tonnes	
	March, 1980	
	High Speed Diesel	
	1	2
Andhra Pradesh		60386
Arunachal Pradesh		506